

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CORRIGENDUM

In partial modification of the earlier office order No.51788-863/Admn-I/P&T/HQs/2022 dated 06.07.2022 regarding transfer & posting of Ms. Sonia Miglani, Sr. P.A, EC- 3112 at serial no. 8 be read as Sr. P.A in the court of Ms. Ruchika Singla, Ld ADJ-03, North- West District, Rohini Courts, Delhi **instead of** Sr. P.A in the Office Pool, North- West District, Rohini Courts, Delhi.

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11.7.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
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No. 52582-595 /Admn-I/P&T/HQs/2022

Dated, Delhi the 12 JUL 2022

Copy forwarded for information and necessary action to: -

1. The Ld. Principal District & Sessions Judge, North-West, Delhi
2. The Ld. Officer In-charges, Accounts Branch, Central /North-West, Delhi
3. The Personal Office of the undersigned.
4. The Officer/Official concerned.
5. The A.O.(J), Admn. Branch, Central/ North-West, Delhi
6. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
8. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI
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